GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2071 ANSWERED ON:16.03.2005 TRIBAL DOCTORS IN REGIONAL INSTITUTE OF MEDICAL SCIENCES IMPHAL Charenamei Shri Mani

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government is aware that out of 300 doctors employed in the Regional Institute of Medical Sciences (RIMS), Imphal, Manipur, there are only 7 tribal doctors;

- (b) if so, the reservation norms followed in the recruitment of doctors;
- (c) whether the reservation for the Tribals in MBBS course in the RIMS is 31%;
- (d) if so, whether the above norm is followed strictly;
- (e) if not, the reasons therefor;

(f) whether the same norm is also applied for Tribals of Manipur in case of admission for PG courses in the RIMS; and

(g) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a): As per information furnished by the North Eastern Council Secretariat, Shillong, it is admitted that out of 300 odd doctors employed in the Regional Institute of Medical Sciences (RIMS), Imphal, Manipur, there are only 7 tribal doctors.

(b): The appointment of doctors was earlier being done purely on merit and no reservation norms were followed by the Institute. However, reservation norms are being followed from the year 2004-05.

(c): 31% reservation for the Tribals in MBBS course is not followed in RIMS, because admission in RIMS is done as per quota allotted to 7 NE States. National norms for ST candidates is 7 $\hat{A}^{1/2}$ %.

(d): The State Government is following the norms while nominating/sponsoring the candidates for the above course.

(e): Not applicable. Entrance Test for MBBS course is conducted by the beneficiary States of North-East only.

(f): The Government of Manipur has followed the Reservation Norms for ST candidates for admission to PG course during 2005.

(g): Not applicable in view of (f) above.